

**IN THE COURT OF NATIONAL GREEN TRIBUNAL  
DELHI  
Original Application No. 922/2024**

**In the matter of:**

**Residents Welfare Society ShyamKunj.....Applicant**

**Versus**

**Government of NCT of Delhi &Ors.....Respondent(s)**


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**D.O.H:-11.11.2024**

S.NO.	PARTICULARS	P. NOS.
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**NEW DELHI**

**DATED: 08/11/2024**

  
**(PUJA KALRA)  
STANDING COUNSEL  
MUNICIPAL CORPORATION OF DELHI  
430, LAWYERS CHAMBERS,  
HIGH COURT OF DELHI,  
NEW DELHI**

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DELHI

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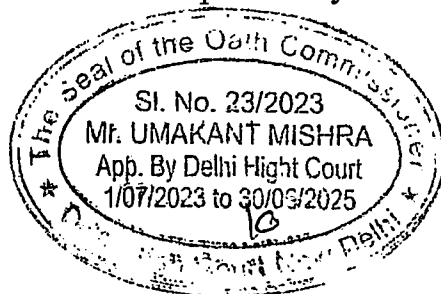
D.O.H:-11.11.2024

**Subject:- Status Report on behalf of**  
**Respondent No.7 i.e. Municipal Corporation of Delhi**

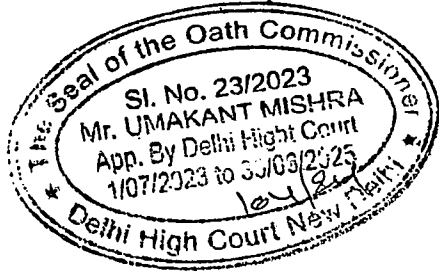
I, P.K. Sharma, Age about 59 years, Executive Engineer, M-II, Najafgarh Zone, Municipal Corporation of Delhi, on behalf of the Municipal Corporation of Delhi.

I, the above named deponent do hereby solemnly affirm and declare as under:-

1. That I am presently posted as Executive Engineer M-II, Najafgarh Zone, MCD, New Delhi and is conversant with the facts of the case based on the official records maintained by the department, am as such competent to depose thereto.
2. That the deponent being aware of the facts of the case on the basis of record available in the office and having read and understood the contents of the aforesaid Petition, is competent to depose by way of the present status report in my official capacity as stated above.



3. The aforesaid site has been inspected on 03.10.2024 by the field officials. It has been found that the land bearing Khasra No. 38 (min) in the Revenue estate of Village GoelaKhurd, Tehsil Kapashera, District South West, New Delhi pertains to Revenue Department of GNCTD. Further, the drain in question pertains to the Irrigation & Flood Control Deptt. of GNCTD. Since, the said land does not pertain to Maintenance department of MCD& MCD has no jurisdiction on this land. Therefore, necessary action in this required is to be taken by the Irrigation & Flood Control Department of GNCTD. The photographs taken at the time of inspection are annexed herewith as Annexure-‘A’



*U. Mishra*

I identify the deponent who has signed/put thumb impression in my presence.

*P.K. Sharma*

**RESPONDENT**

**P.K. SHARMA**  
Executive Engineer (M-II)/NGZ  
Municipal Corporation of Delhi

**08 NOV 2024**

Verified at Delhi on this day of -2024 that the contents

of the above affidavit are true and correct to the best of my

~~I certify that the deponent has sworn and nothing material has been concealed there from.~~

Shri/Smt./Km..... *P.K. Sharma*

S/o. W/o. D/o. Sh. ....

h/o..... *P.K. Sharma*

identified by Shri/Smt..... *P.K. Sharma*

Has solemnly affirmed before me at Delhi on..... *04/12/24*

that the contents of the affidavit which have been read & explained to him are true and correct to his knowledge

*U. Mishra*  
Oath Commissioner Delhi High Court

*P.K. Sharma*

**RESPONDENT**

**P.K. SHARMA**  
Executive Engineer (M-II)/NGZ  
Municipal Corporation of Delhi

**08 NOV 2024**



New Delhi, Delhi, India  
197, Goyla Village, New Delhi, Delhi, 110071, India  
Lat 28.585134°  
Long 77.016603°  
03/10/24 12:27 PM GMT +05:30

Google

275

4



Handwritten notes in blue ink, including a signature and the letters "AE".

276

5



... लिटि ची ...  
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 ... गोयला खुद ...  
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